

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

31(ND)/2016

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.05.2019**

**NAME OF THE COMPANY: Anil Goyal & Ors. V/s. M/s. Kalyan Polypacks
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Raghavendra Bajaj and Ms. Anupana, Advocates for the
Petitioner**

ORDER

CA 587/2019 has been filed by Respondent no. 4. Request for an adjournment is being made on behalf of the Petitioner. At his request, adjourned to 22nd May, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**